

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 105

C.P. (IB) No.165/Chd/Hry/2023

IN THE MATTER OF

**Shobhana Gupta (Personal Guarantor
of Gupta Exim (India) Pvt. Ltd.)** ...

Petitioner

Under Section: 94 (1), IBC 2016

Order delivered on 09.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 01.07.2024.

Sd/-

Court Officer